

from the operating point of view subject to financial justification, and

- (iii) That the installation of telephone exchange on the Gadag-Sholapur Section could be taken up only when funds became available. The question of providing a telephone exchange at Mormugao Harbour was considered previously but was dropped due to certain difficulties and to the fact that Goa was situated in a foreign territory.

#### B. C. G. VACCINATIONS

399. **Dr. Ram Subhay Singh:** Will the Minister of Health be pleased to state:

(a) the number of persons who were given BCG vaccinations in India during the second quarter of this year; and

(b) what was the total number of persons tested for this purpose during the said period?

The Deputy Minister of Health (Srimati Chandrasekhar): (a) and (b). During the second quarter of this year, 525,727 persons in India were vaccinated with B.C.G. and 1,584,393 persons were tested for this purpose.

#### PRIVATE AND QUASI-PRIVATE RAILWAYS

400. **Shri Moraria:** (a) Will the Minister of Railways be pleased to state what are the private and quasi-private Railways running in India?

(b) What is the total mileage of each such Railway?

(c) What is the paid-up capital of each such Railway company?

(d) What profits these Railway companies have made during the year 1950-51?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) to (d). The required information is given in the statement attached. [See Appendix V, annexure No. 67]. A few figures which are not readily available will be furnished later on.

#### TELEPHONE CONNECTIONS

401. **Shri R. N. S. Deo:** Will the Minister of Communications be pleased to state:

(a) the District Headquarters in each State having Trunk Telephone connections (State-wise);

(b) the District Headquarters in each State not having Trunk Telephone connections (State-wise);

(c) the names of District Headquarters (State-wise) connected to the Trunk Telephone system in 1948, 1949, 1950, 1951 and 1952 separately for each year; and

(d) the names of District Headquarters of new Districts formed as a result of integration and merger of former Indian States, connected to the Trunk Telephone system since 1948 with the year when connected and name of the State against each?

The Deputy Minister of Communications (Shri Baj Bahadur): (a) to (d). The informations being collected and will be placed on the Table of the House in due course.

#### CENTRAL ROAD FUND

402. **Shri M. Islamuddin:** Will the Minister of Transport be pleased to state:

(a) the roads, if any, in Bihar maintained from the Central Road Fund;

(b) the amount incurred for maintenance of each of them separately during the last three years;

(c) whether there is any plan of constructing roads and bridges in Bihar under the National Highways' Development Programme; and

(d) if so, whether Government propose to lay a list of such roads and bridges with mileage and location on the Table of the House?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). No road in Bihar or any other State is maintained from the Central Road Fund.

(c) and (d). Reference is invited to the reply given on 30th July 1952 to Unstarred Question No. 827 which contains information regarding the roads and bridges included in the National Highway Development programme for the period 1951-52 to 1955-56. In addition to the works mentioned therein, the following works in Bihar have also been included in the programme:—

(1) Construction of a bridge over Pochakhall Nallah on N.H. 6.

(2) Construction of a bridge over the Kitchinia river on N.H. 31.

(3) Improvement of a 16 mile stretch of N.H. No. 31.

(4) Provision of temporary crossing facilities across the Mahananda river in 7th mile of N.H. 31.